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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.57/ BB/ 2017	-	For filing objection	Rule-6 of IB	Phoenix Marketing Vs United Breweries Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. THOMAS Y PETER  
9845131407

Adv for Petn.

2. Rakshith Kumar  
9742996617

Adv for Resp.

  
18/9/17

Counsel for Petitioners is present. Counsel for respondent is also present. He has filed objections. Counsel for petitioner requested time to file rejoinder.

List it on 10.10.2017.

  
MEMBER (J)

  
MEMBER (T)